

- (a) Whether the Government proposes to close down a number of Public Sector Undertakings (PSUs) running in loss for a long time and if so, the details thereof;
- (b) Whether the Government has conducted any study of the functioning and usefulness of these PSUs and if so, the details thereof;
- (c) Whether the annual expenditure of the Government is likely to be checked in the wake of such closures and if so, the details thereof; and
- (d) The schemes formulated by the Government for the rehabilitation of the employees of such undertakings?

**ANSWER**

Minister of State for Finance

**(SHRI ARJUN RAM MEGHWAL)**

(a) to (c) NITI Aayog constituted a committee on Sick/Loss making/Non performing Central Public Sector Enterprises (CPSEs) on March 9<sup>th</sup> 2016. The committee noted that financial performance of 74 CPSEs has been unsatisfactory and a number of these have requested for and received periodic support from budgetary resources. Over the years, this has become a significant drain on limited resources of the government. The committee has made the recommendations of closure/winding up of 26 such CPSEs.

(d) Under the Central Sector Scheme of DPE i.e. Counseling, Retraining & Redeployment (CRR Scheme) skill development training is providing to CPSE's employees separated under Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) (VRS/VSS Optees) to enable them to get redeployment or to take up self-employment. The Scheme has a provision for training of the dependent also in lieu of the VRS/VSS Optees.

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